

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Mangaleeswarar V  
Vs  
Edelweiss Housing Finance Ltd & Others  
**MAIN PETITION NUMBER** : CP(IB)/89(CHE)/2023  
**(IA/MA) APPLICATION NUMBERS**  
IA/2426(CHE)/2023  
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**ORDER**

Present: Mr. V.Manivannan, Ld. Counsel for Applicant.  
Ms. Akhila, Ld. Counsel for the Respondent / Petitioner in the  
main petition.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Till date despite time given, the Respondent has not filed the reply. Last chance is  
given to the Respondent to file reply.

In the main petition, IRP is yet to be appointed for report.

List the application along with the petition for reply/hearing on **07.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**